

in children (0-6 years) and Low Birth Weight @ 2% per annum and reduce anaemia among young children (6-59 months), women and adolescent girls @ 3% per annum across the country.

(b) Under the Abhiyaan, all districts of the 36 States/UTs, including Andhra Pradesh, have been covered for implementation in a phased manner.

(c) and (d) The programme has been rolled out in a phased manner to meet these targets in a defined timeframe and the Abhiyaan is monitored at various levels at the National, State, District and Block level. Technology through ICDS-Common Application Software (CAS) is used to strengthen service delivery at ground level. A National Council on India's Nutritional Challenges has been set up under the Chairmanship of Vice Chairman, NITI Aayog for policy direction, review, effective coordination and convergence between Ministries which have a sectoral responsibility for the challenge of nutrition. An Executive Committee has also been set up under the Chairmanship of Secretary, Ministry of Women and Child Development to provide policy support and guidance to States/UTs under POSHAN Abhiyaan from time to time. The challenges/difficulties faced by the States/UTs in implementing the scheme are addressed through review with States/UTs, video conference, regular meetings and conferences, etc. This is an ongoing process.

#### **Implementation of 'Swadhar Greh' Scheme**

1565. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government is facing difficulties in implementing Swadhar Greh Scheme due to lack of financial support in acquiring land for this purpose;

(b) if so, the details thereof;

(c) whether Government has any proposal to acquire land from its own funds for construction of buildings under the scheme;

(d) if so, the detail thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (e) Swadhar Greh caters to the primary need of shelter, food, clothing, medical treatment and care of the women in distress and who are without any

social and economic support. Presently, there are 398 Swadhar Greh Homes in the country. The number of beneficiaries are 12,608. The scheme covers 26 States and 4 Union Territories at present. Generally Swadhar Grehs are operated in rented premises except a few which are run in the premises of the implementing agencies themselves. Hence, there is no proposal to acquire land from the funds of the Government of India for construction of buildings under the Scheme.

### **Anganwadi Kendras in Gujarat**

†1566. SHRI NARANBHAI J. RATHWA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi Kendras in Gujarat at present and the number of non-functional kendras out of them, district-wise;
- (b) whether the Anganwadi workers in that State get their honorarium on time in the last week of the month and the details of honorarium fixed for Anganwadi workers there, at present; and
- (c) the steps taken by Government towards starting the non-functional Anganwadi Centres in that State?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) There are 53029 sanctioned Anganwadi Centres (AWCs) in Gujarat, and all the AWCs are operational. The details of sanctioned/operational AWCs in State of Gujarat, district-wise is given in Statement (*See below*).

(b) Anganwadi Services is a Centrally Sponsored Scheme under umbrella Integrated Child Development Services (ICDS) Scheme implemented by the Governments of State and UT administration. Government of India releases funds to the State in the prescribed cost sharing ratio for the payment of honorarium of the Anganwadi workers. The Anganwadi Workers (AWWs) are paid honorarium per month as decided and revised from time to time by the Government.

As informed by the State Government of Gujarat the Anganwadi Workers get their honorarium on time. The honorarium of every completed month is paid regularly in the first week of next month. The Government has enhanced honorarium w.e.f. 01.10.2018 to AWWs from ₹ 3,000/- to ₹ 4,500/- per month; AWWs at mini-AWCs from ₹ 2,250/- to ₹ 3,500/- per month; AWHs from ₹ 1,500/- to ₹ 2,250/- per month; and

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†Original notice of the question was received in Hindi.